

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4328
ANSWERED ON:21.04.2005
CORRUPTION IN ALLOTMENT OF BERTHS IN TRAINS
Jagannath Dr. M.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is an increase in the number of bribe cases in regard to allotment of berths in trains;
- (b) if so, the number of such cases reported during 2003-04 and 2004-05; and
- (c) the action taken or proposed to be taken by the Government against officials found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b): Cases of Travelling Ticket Examiners (TTEs) indulging in irregularities with regard to allotment of seats/berths on trains have been reported. However, statistics of bribe cases reported against the TTEs are not maintained separately.

(c): Suitable disciplinary action is taken against the guilty railway staff under the Discipline & Appeals Rules.